

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1425/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Bank of India
V/s
Nimit Steel & Alloys Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.0

S. No. NAME DESIGNATION SIGNATURE

Prakash Panjwani - Advocate
for Financial Creditors

Sagar Hale, i/b Sunil Hambre
for corporate debbar 

ORDER

CP No. 1425/I & BC/NCLT/MB/MAH/2017

At request of the party, list this on 20.11.2017.

Sd/-

Sd/-